

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION 201 OF 2024**

**IN THE MATTER OF:**

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH &amp; ORS

...RESPONDENTS

**INDEX**

S.NO	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF THE CHIEF DEVELOPMENT OFFICER, SHAMLI, UTTAR PRADESH ALONGWITH THE SUPPORTING AFFIDAVIT.	3-10
2.	<b><u>ANNEXURE-1.</u></b> Letter no.1599/oa No.201 documenting the formal communication issued by the U.P. Pollution Control Board regarding compliance with the NGT order.	11
3.	<b><u>ANNEXURE-2.</u></b> Model Estimate on Renovation of Khokri River containing the detailed financial model and cost estimates prepared for the renovation of the Khokri River.	12-22
4.	<b><u>ANNEXURE-3.</u></b>	

	MNREGA Action Plan outlining the action plan formulated under the MNREGA scheme for mobilizing local labor for the river's restoration work.	23-24
5.	<b><u>ANNEXURE-4.</u></b> Report on Drains into River Khokri detailed measurement and capacity of 16 filter chambers and 2 waste stabilization ponds	25-32
6.	<b><u>ANNEXURE-5.</u></b> Tree Plantation Action Plan specifying the comprehensive strategy and cost estimates for the tree plantation initiative along the banks of the Khokri River.	33-38

Through



Date: 24.03.2025

Place: New Delhi

**PRIYANKA SWAMI**

ADVOCATE

COUNSEL FOR SEIAA UTTAR PRADESH

F-13, JANGPURA, NEW DELHI 110014

E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION 201 OF 2024

IN THE MATTER OF:

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF THE CHIEF DEVELOPMENT OFFICER, UTTAR PRADESH ALONGWITH THE SUPPORTING AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH

1. That this report is filed in compliance with the order dated 06.12.2024 passed in OA No. 201/2024 Amit Kumar vs. State of Uttar Pradesh and others, filed before the Hon'ble National Green Tribunal
2. That on 25 March 2025, the Regional Office of the U.P. Pollution Control Board, Muzaffarnagar, under reference number 1599/0A No.-201/Amit Kumar (Khokhari)/Shamli/2025, issued a formal communication addressed to the Regional Officer, UP Pollution Control, Saharanpur. That the said communication, , pertains to the compliance with the order passed in the aforementioned case and states that the restoration plan for the seasonal Khokhari River, which flows through Shamli District, has been duly forwarded by the

District Magistrate, Shamli, to the Director (Technical) of the National Mission for Clean Ganga, Ministry of Jal Shakti, Government of India, along with all pertinent attachments for further necessary action. Copy of Letter no.1599/oa No.201 regarding compliance with the NGT order is annexed herewith as **ANNEXURE-1**

3. That subsequently, a detailed report was transmitted from the office of the District Magistrate, Shamli, through letter number 450/NGT/OA No. 201/2024/2025 dated 22 March 2025. That this report addresses the compliance requirements stipulated by the Hon'ble National Green Tribunal and outlines an exhaustive action plan detailing both technical and financial aspects, as well as the environmental and infrastructural measures proposed for the rehabilitation of the Khokhari River.
4. That the restoration and rehabilitation plan for the Khokhari River is set forth with clear factual and technical details. That the seasonal Khokhari River originates in the village of Chausana Jadid, which falls under the development block "Un," and then traverses through several villages—namely, Chausana, Gurjarpur, Jijaula, Kala Mazra, Kamalpur, and Nai Nangla Sakauti—before merging with the Yamuna River at Majra Khwajapura in the village of Kabirpur. That the total measured length of the river within the district is approximately 17.84 kilometers, with an average width of 22 meters.
5. That pursuant to the directive of the Hon'ble National Green Tribunal, a joint committee was duly constituted by the Deputy District Magistrate and the Block Development Officer of Oon. That the committee was mandated to rehabilitate the Khokhari River by preparing an action plan which included detailed

provisions for marking, removal of encroachments, and excavation. That as part of this process, the Block Development Officer of Oon generated 50 MNREGA IDs under the Mahatma Gandhi National Rural Employment Guarantee Act to facilitate the renovation and excavation work. That an estimate for the proposed work under the MNREGA scheme was calculated at Rs. 288.06 lakh. The following table, reproduced in its entirety, details the parameters by village:

S.No	Name of covered	Length of river in village in Km	Average Width of the river in the village	MNREGA estimate amount for River renovation in Rs.	Total MNREG A workers in the village	Numbers of workers who worked in the year 2024-25	MNREG A According to time estimates	Probable period of completion of work by MNREGA workers
1	Bhadi	0.4	22 m	670305	158	1	2828	7 year 74 days
2	Chausana Jadid	3.35	22 m	5165541	233	47	21796	1 year 24 days
3	Chausana	0.09	22 m	187359	420	30	791	1 day
4	Gujarpur	1.32	22 m	2702689	123	12	11404	2-year 60 day
5	Jijaula	3.02	22 m	2337802	266	48	9864	56 days
6	Kabirpur	2.35	22 m	4784255	91	7	20187	8 years
7	Kala Majra	1.03	22 m	1580638	194	11	6670	1 year 66 days
8	Kamlapur	2.41	22 m	4102567	103	22	17311	2 year 60 days
9	Kertu	1.2	22 m	2482536	118	25	10475	1 year 14 days
10	Nai Nagla Sakauti	2.67	22 m	4790716	204	46	20214	1 year 20 days

	Total	17.84	22 m	288.04 Lakh	-	-	-	Estimate 8 years

6. That subsequent developments reveal that the action plan initially made available by the Chief Development Officer, Shamli, through office letter no. 328/ST dated 30 November 2024, was duly transmitted to the Hon'ble National Green Tribunal, New Delhi. That due to the extensive period estimated for the completion of work under the MNREGA scheme, compounded by the insufficiency of available labor, it was determined that executing the project via MNREGA was impracticable. That accordingly, an alternative proposal for mechanized excavation was developed, for which the Block Development Officer provided an estimate of Rs. 564.455 lakh to complete the excavation work. Copy of the comprehensive financial model and cost estimates for renovating the Khokri River is annexed herein as **ANNEXURE-2.**
7. That this alternative method is deemed both expedient and fully compliant with the Tribunal's directive for early restoration. That the detailed action plan formulated under the MNREGA framework is further described in **ANNEXURE 3.**
8. That further reports from the District Panchayat Raj Officer indicate that 16 drains from various Gram Panchayats discharge domestic wastewater into the Khokhari River. That in order to address this issue, an estimate of Rs. 15.874 lakh has been provided for the construction of 16 filter chambers and 2 waste stabilization ponds. That the detailed report specifying the number of drains falling into the Khokhari River along with the details of the measurement and capacity of 16 filter

chambers and 2 waste stabilization ponds is annexed herewith as ANNEXURE 4(Colly).

9. That it has also been observed that, apart from a few permanent constructions, the majority of the Khokhari River's corridor is free from encroachments, and that any encroachments present will be removed in conjunction with the excavation work. That the Divisional Forest Officer has recommended a tree plantation initiative along the river banks, with an estimated allocation of Rs. 112.498 lakh to facilitate ecological restoration through afforestation. That the corresponding detailed tree plantation action plan is attached as ANNEXURE 5 .
10. That in summary, the financial requirements for the entire restoration work are as follows: the cost for mechanized excavation is estimated at Rs. 564.455 lakh; the cost for waste water treatment is estimated at Rs. 15.874 lakh; and the cost for tree plantation is estimated at Rs. 112.498 lakh. That the total aggregate estimated cost amounts to Rs. 692.827 lakh. That proposals for securing the necessary funds are currently being incorporated within the action plan of the District Ganga Committee, and corresponding proposals have been forwarded to the State Clean Ganga Mission, Namami Gange, and the Rural Water Supply Department, UP, Lucknow.
11. That in view of the non-availability of sufficient labor under the MNREGA scheme and the inadequacy of local village funds, an additional proposal has been formulated. That, as detailed by the Block Development Officer, Wool (Shamli) in letter number 5073/Account-MGNREGA/2024-25 dated 19 March 2025, a proposal amounting to Rs. 5,64,45,500.00 has been prepared to execute the work

through other implementing agencies. That this proposal has been duly transmitted to the Chief Development Officer, Shamli for the requisite action.

12. That the actions undertaken by the authorities in Shamli District reflect strict adherence to the mandate issued by the Hon'ble National Green Tribunal. That the process adopted has been methodical, transparent, and duly recorded in all communications and reports. That every administrative decision—from the generation of MNREGA IDs and the preparation of detailed cost estimates to the adoption of mechanized excavation in view of labor constraints—has been communicated in writing, thereby evidencing adherence to due process.
13. That the detailed delineation of financial requirements and the proactive inter-departmental coordination in seeking funds from multiple state and central agencies ensure that the restoration project is both fiscally responsible and environmentally sound. That the inclusion of comprehensive measures addressing waste water treatment, solid waste management, encroachment removal, and tree plantation demonstrates a holistic approach aimed at restoring ecological balance and safeguarding public health.

**Through**



Date: 24.03.2025  
Place: New Delhi

**PRIYANKA SWAMI**  
ADVOCATE  
COUNSEL FOR SEIAA UTTAR PRADESH  
F-13, JANGPURA, NEW DELHI 110014  
E-mail: [advpriyankaswami@gmail.com](mailto:advpriyankaswami@gmail.com)

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION 201 OF 2024

IN THE MATTER OF:

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH & ORS

...RESPONDENTS

AFFIDAVIT

S.O.  
443

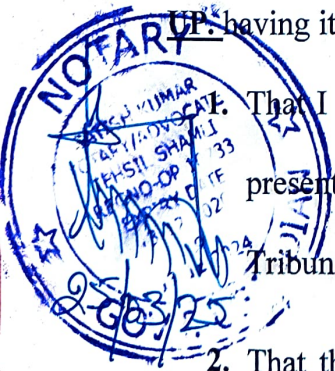
I, VINAY KUMAR TIWARI aged about 57 years S/o Shri UMA SHANKER

TIWARI is presently posted as CHIEF DEVELOPMENT OFFICER, SHAMLI,

UP. having it so ficeat SHAMLI.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

2. That the accompanying Report has been drafted by our counsel upon my instructions.



contd.....2...

(2)

3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.

*[Handwritten signature]*

*[Handwritten signature]*  
DEPONENT



**VERIFICATION**

Verified on solemn affirmation at Shamli on this day of March 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed there from.

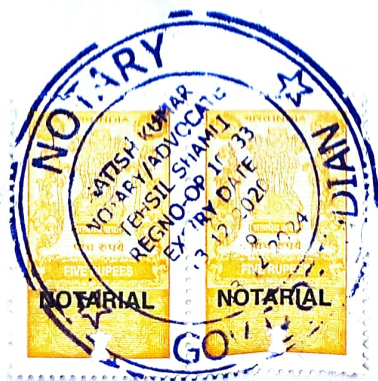
*[Handwritten signature]*

DEPONENT

Sworn before me on 03/03/25  
The deponent Satish Kumar Tiwari  
are identified by Satish Kumar Tiwari  
I have satisfied myself by examining the  
deponent and the contents of  
the affidavit which has been read out and  
explained by me to the deponent at present.  
Charged Rs 500/-

*[Handwritten signature]*  
E.D. by Diwakar Lal Chakraborty  
NOTARY, TEHSIL SHAMLI

*[Handwritten signature]*  
में घोषणा करता हूँ कि मैं शपथकर्ता को  
भली प्रकार से जानता हूँ और शपथकर्ता  
के बारे में कोई हस्तक्षेप व अंगूठा लगाया है।



*[Handwritten signature]*  
SATISH KUMAR  
NOTARY/ADVOCATE  
Tehsil- Shamli  
Reg. No - 16733  
03/03/25



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर

U.P. POLLUTION CONTROL BOARD, MUZAFFARNAGAR

6-बी, नई मण्डी, मुजफ्फरनगर-251001 (उ०प्र०)



संदर्भ सं०  
Ref. No.

1599/OA No. - 201/ Amit Kumar (Kholkhari)/Shamli/2025

दिनांक  
Dated

25-03-2025

सेवा में,

क्षेत्रीय अधिकारी  
उ०प्र० प्रदूषण नियंत्रण  
सहारनपुर।

विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-201/2024 अमित कुमार बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 06.12.2024 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने पत्रांक 1101/ओ.ए. 201/2025 अमित कुमार दिनांक 17.03.2025 का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-201/2024 अमित कुमार बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 06.12.2024 के अनुपालन में जनपद शामली में प्रवाहित होने वाली बरसाती खोखरी नदी का रेस्टोरेशन प्लान जिलाधिकारी कार्यालय शामली द्वारा निदेशक (तकनीकी), एन.एम.सी.जी., जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग, भारत सरकार, नई दिल्ली को पत्रांक 450/एन.जी.टी./ओ०ए० 201-2024/2025 दिनांक 22.03.2025 के माध्यम से प्रेषित किया गया है, जिसकी छायाप्रति संलग्नकों सहित आपको सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय,  
*(Signature)*  
(अंकित सिंह)  
क्षेत्रीय अधिकारी

प्रतिलिपि-

- 1- मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।
- 2- मुख्य पर्यावरण अधिकारी (वृत्त-3), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

*(Signature)*  
क्षेत्रीय अधिकारी

9/c

**MODEL ESTIMATE**



DISTRICT - SHAMLI  
FINANCIAL YEAR  
2024-25

NAME OF WORK:- RENOVATION OF KHOKARI RIVER

NAME OF DISTRICT - SHAMLI

NAME OF BLOCK - Oon

NAME OF VILL -

1	BHADI	.40Km
2	CHAUSANA JADEED	3.35 Km
3	CHOSHANA	.09Km
4	GURJARPUR	1.32Km
5	JJOLA	3.02Km
6	KABEERPUR	2.35Km
7	KALA MAJRA	1.03Km
8	KAMALPUR	2.41Km
9	KERTU	1.20Km
10	NAINAGLA SAKOTI	2.67Km

ESTIMATED COST - 

56445500.00	Lakh
-------------	------

S.N.	NAME OF OFFICER	DESIGNATION
1	Shri. Umakant Mudgal	B D O . OON
3	Er. Amit Kumar	JUNIOR ENGINEER

## CERTIFICATE

NAME OF WORK:- RENOVATION OF KHOKARI RIVER

- 1- Certified that the rate has been provided as per current on PWD schedule of rate.
- 2- Certified that the distance has been shown in the estimate is correct to the best of my knowledge.
- 3- Certified that the rate which are not available in schedule of rate, has been obtained at minimum market rate.
- 4- This project is not sanctioned in any other scheme.

## SPECIFICATION

All work shall be executed as per standerd specification of U.P. PWD schedule of rate and as per direction of engineer in charge of work or site.



JE  
OON



B.D.O  
OON

**MODEL ESTIMATE**  
**NAME OF WORK:- RENOVATION OF KHOKARI RIVER**

GRID NO.	CHANGE NO.			L	SLUSH DEPTH	CUT DEPTH	PLAN AREA	QTY SLUSE & LAHEL	QTY
		TO							
1	0	TO	100	100	0.30				
2	100	TO	200	100	0.30	1.50	16.00	480.00	2400.00
3	200	TO	300	100	0.30	1.50	16.00	480.00	2400.00
4	300	TO	400	100	0.30	1.50	16.00	480.00	2400.00
5	400	TO	500	100	0.30	1.50	16.00	480.00	2400.00
6	500	TO	600	100	0.30	1.50	16.00	480.00	2400.00
7	600	TO	700	100	0.30	1.50	16.00	480.00	2400.00
8	700	TO	800	100	0.30	1.50	16.00	480.00	2400.00
9	800	TO	900	100	0.30	1.50	16.00	480.00	2400.00
10	900	TO	1000	100	0.30	1.50	16.00	480.00	2400.00
11	1000	TO	1100	100	0.30	1.50	16.00	480.00	2400.00
12	1100	TO	1200	100	0.30	1.50	16.00	480.00	2400.00
13	1200	TO	1300	100	0.30	1.50	16.00	480.00	2400.00
14	1300	TO	1400	100	0.30	1.50	16.00	480.00	2400.00
15	1400	TO	1500	100	0.30	1.50	16.00	480.00	2400.00
16	1500	TO	1600	100	0.30	1.50	16.00	480.00	2400.00
17	1600	TO	1700	100	0.30	1.50	16.00	480.00	2400.00
18	1700	TO	1800	100	0.30	1.50	16.00	480.00	2400.00
19	1800	TO	1900	100	0.30	1.50	16.00	480.00	2400.00
20	1900	TO	2000	100	0.30	1.50	16.00	480.00	2400.00
21	2000	TO	2100	100	0.30	1.50	16.00	480.00	2400.00
22	2100	TO	2200	100	0.30	1.50	16.00	480.00	2400.00
23	2200	TO	2300	100	0.30	1.50	16.00	480.00	2400.00
24	2300	TO	2400	100	0.30	1.50	16.00	480.00	2400.00
25	2400	TO	2500	100	0.30	1.50	16.00	480.00	2400.00
26	2500	TO	2600	100	0.30	1.50	16.00	480.00	2400.00
27	2600	TO	2700	100	0.30	1.50	16.00	480.00	2400.00
28	2700	TO	2800	100	0.30	1.50	16.00	480.00	2400.00
29	2800	TO	2900	100	0.30	1.50	16.00	480.00	2400.00
30	2900	TO	3000	100	0.30	1.50	16.00	480.00	2400.00
31	3000	TO	3100	100	0.30	1.50	16.00	480.00	2400.00
32	3100	TO	3200	100	0.30	1.50	16.00	480.00	2400.00
33	3200	TO	3300	100	0.30	1.50	16.00	480.00	2400.00
34	3300	TO	3400	100	0.30	1.50	16.00	480.00	2400.00
35	3400	TO	3500	100	0.30	1.50	16.00	480.00	2400.00
36	3500	TO	3600	100	0.30	1.50	16.00	480.00	2400.00
37	3600	TO	3700	100	0.30	1.50	16.00	480.00	2400.00
38	3700	TO	3800	100	0.30	1.50	16.00	480.00	2400.00
39	3800	TO	3900	100	0.30	1.50	16.00	480.00	2400.00
40	3900	TO	4000	100	0.30	1.50	16.00	480.00	2400.00
41	4000	TO	4100	100	0.30	1.50	16.00	480.00	2400.00
42	4100	TO	4200	100	0.30	1.50	16.00	480.00	2400.00
43	4200	TO	4300	100	0.30	1.50	16.00	480.00	2400.00
44	4300	TO	4400	100	0.30	1.50	16.00	480.00	2400.00
45	4400	TO	4500	100	0.30	1.50	16.00	480.00	2400.00

GRID NO.	CHANAGE NO.			L	SLUSH DEPTH	CUT DEPTH	PLAN AREA	QTY SLUSE & LAHEL	QTY
46	4500	TO	4600	100	0.30	1.50	16.00	480.00	2400.00
47	4600	TO	4700	100	0.30	1.50	16.00	480.00	2400.00
48	4700	TO	4800	100	0.30	1.50	16.00	480.00	2400.00
49	4800	TO	4900	100	0.30	1.50	16.00	480.00	2400.00
50	4900	TO	5000	100	0.30	1.50	16.00	480.00	2400.00
51	5000	TO	5100	100	0.30	1.50	16.00	480.00	2400.00
52	5100	TO	5200	100	0.30	1.50	16.00	480.00	2400.00
53	5200	TO	5300	100	0.30	1.50	16.00	480.00	2400.00
54	5300	TO	5400	100	0.30	1.50	16.00	480.00	2400.00
55	5400	TO	5500	100	0.30	1.50	16.00	480.00	2400.00
56	5500	TO	5600	100	0.30	1.50	16.00	480.00	2400.00
57	5600	TO	5700	100	0.30	1.50	16.00	480.00	2400.00
58	5700	TO	5800	100	0.30	1.50	16.00	480.00	2400.00
59	5800	TO	5900	100	0.30	1.50	16.00	480.00	2400.00
60	5900	TO	6000	100	0.30	1.50	16.00	480.00	2400.00
61	6000	TO	6100	100	0.30	1.50	16.00	480.00	2400.00
62	6100	TO	6200	100	0.30	1.50	16.00	480.00	2400.00
63	6200	TO	6300	100	0.30	1.50	16.00	480.00	2400.00
64	6300	TO	6400	100	0.30	1.50	16.00	480.00	2400.00
65	6400	TO	6500	100	0.30	1.50	16.00	480.00	2400.00
66	6500	TO	6600	100	0.30	1.50	16.00	480.00	2400.00
67	6600	TO	6700	100	0.30	1.50	16.00	480.00	2400.00
68	6700	TO	6800	100	0.30	1.50	16.00	480.00	2400.00
69	6800	TO	6900	100	0.30	1.50	16.00	480.00	2400.00
70	6900	TO	7000	100	0.30	1.50	16.00	480.00	2400.00
71	7000	TO	7100	100	0.30	1.50	16.00	480.00	2400.00
72	7100	TO	7200	100	0.30	1.50	16.00	480.00	2400.00
73	7200	TO	7300	100	0.30	1.50	16.00	480.00	2400.00
74	7300	TO	7400	100	0.30	1.50	16.00	480.00	2400.00
75	7400	TO	7500	100	0.30	1.50	16.00	480.00	2400.00
76	7500	TO	7600	100	0.30	1.50	16.00	480.00	2400.00
77	7600	TO	7700	100	0.30	1.50	16.00	480.00	2400.00
78	7700	TO	7800	100	0.30	1.50	16.00	480.00	2400.00
79	7800	TO	7900	100	0.30	1.50	16.00	480.00	2400.00
80	7900	TO	8000	100	0.30	1.50	16.00	480.00	2400.00
81	8000	TO	8100	100	0.30	1.50	16.00	480.00	2400.00
82	8100	TO	8200	100	0.30	1.50	16.00	480.00	2400.00
83	8200	TO	8300	100	0.30	1.50	16.00	480.00	2400.00
84	8300	TO	8400	100	0.30	1.50	16.00	480.00	2400.00
85	8400	TO	8500	100	0.30	1.50	16.00	480.00	2400.00
86	8500	TO	8600	100	0.30	1.50	16.00	480.00	2400.00
87	8600	TO	8700	100	0.30	1.50	16.00	480.00	2400.00
88	8700	TO	8800	100	0.30	1.50	16.00	480.00	2400.00
89	8800	TO	8900	100	0.30	1.50	16.00	480.00	2400.00
90	8900	TO	9000	100	0.30	1.50	16.00	480.00	2400.00
91	9000	TO	9100	100	0.30	1.50	16.00	480.00	2400.00
92	9100	TO	9200	100	0.30	1.50	16.00	480.00	2400.00
93	9200	TO	9300	100	0.30	1.50	16.00	480.00	2400.00
94	9300	TO	9400	100	0.30	1.50	16.00	480.00	2400.00
95	9400	TO	9500	100	0.30	1.50	16.00	480.00	2400.00
96	9500	TO	9600	100	0.30	1.50	16.00	480.00	2400.00
97	9600	TO	9700	100	0.30	1.50	16.00	480.00	2400.00
98	9700	TO	9800	100	0.30	1.50	16.00	480.00	2400.00
99	9800	TO	9900	100	0.30	1.50	16.00	480.00	2400.00
100	9900	TO	10000	100	0.30	1.50	16.00	480.00	2400.00
101	10000	TO	10100	100	0.30	1.50	16.00	480.00	2400.00
102	10100	TO	10200	100	0.30	1.50	16.00	480.00	2400.00
103	10200	TO	10300	100	0.30	1.50	16.00	480.00	2400.00
104	10300	TO	10400	100	0.30	1.50	16.00	480.00	2400.00
105	10400	TO	10500	100	0.30	1.50	16.00	480.00	2400.00
106	10500	TO	10600	100	0.30	1.50	16.00	480.00	2400.00
107	10600	TO	10700	100	0.30	1.50	16.00	480.00	2400.00
108	10700	TO	10800	100	0.30	1.50	16.00	480.00	2400.00
109	10800	TO	10900	100	0.30	1.50	16.00	480.00	2400.00
110	10900	TO	11000	100	0.30	1.50	16.00	480.00	2400.00

GRID NO.	CHANGE NO.			L	SLUSH DEPTH	CUT DEPTH	PLAN AREA	QTY SLUSE & LAHEL	QTY
		TO							
111	11000	TO	11100	100	0.30	1.50	16.00	480.00	2400.00
112	11100	TO	11200	100	0.30	1.50	16.00	480.00	2400.00
113	11200	TO	11300	100	0.30	1.50	16.00	480.00	2400.00
114	11300	TO	11400	100	0.30	1.50	16.00	480.00	2400.00
115	11400	TO	11500	100	0.30	1.50	16.00	480.00	2400.00
116	11500	TO	11600	100	0.30	1.50	16.00	480.00	2400.00
117	11600	TO	11700	100	0.30	1.50	16.00	480.00	2400.00
118	11700	TO	11800	100	0.30	1.50	16.00	480.00	2400.00
119	11800	TO	11900	100	0.30	1.50	16.00	480.00	2400.00
120	11900	TO	12000	100	0.30	1.50	16.00	480.00	2400.00
121	12000	TO	12100	100	0.30	1.50	16.00	480.00	2400.00
122	12100	TO	12200	100	0.30	1.50	16.00	480.00	2400.00
123	12200	TO	12300	100	0.30	1.50	16.00	480.00	2400.00
124	12300	TO	12400	100	0.30	1.50	16.00	480.00	2400.00
125	12400	TO	12500	100	0.30	1.50	16.00	480.00	2400.00
126	12500	TO	12600	100	0.30	1.50	16.00	480.00	2400.00
127	12600	TO	12700	100	0.30	1.50	16.00	480.00	2400.00
128	12700	TO	12800	100	0.30	1.50	16.00	480.00	2400.00
129	12800	TO	12900	100	0.30	1.50	16.00	480.00	2400.00
130	12900	TO	13000	100	0.30	1.50	16.00	480.00	2400.00
131	13000	TO	13100	100	0.30	1.50	16.00	480.00	2400.00
132	13100	TO	13200	100	0.30	1.50	16.00	480.00	2400.00
133	13200	TO	13300	100	0.30	1.50	16.00	480.00	2400.00
134	13300	TO	13400	100	0.30	1.50	16.00	480.00	2400.00
135	13400	TO	13500	100	0.30	1.50	16.00	480.00	2400.00
136	13500	TO	13600	100	0.30	1.50	16.00	480.00	2400.00
137	13600	TO	13700	100	0.30	1.50	16.00	480.00	2400.00
138	13700	TO	13800	100	0.30	1.50	16.00	480.00	2400.00
139	13800	TO	13900	100	0.30	1.50	16.00	480.00	2400.00
140	13900	TO	14000	100	0.30	1.50	16.00	480.00	2400.00
141	14000	TO	14100	100	0.30	1.50	16.00	480.00	2400.00
142	14100	TO	14200	100	0.30	1.50	16.00	480.00	2400.00
143	14200	TO	14300	100	0.30	1.50	16.00	480.00	2400.00
144	14300	TO	14400	100	0.30	1.50	16.00	480.00	2400.00
145	14400	TO	14500	100	0.30	1.50	16.00	480.00	2400.00
146	14500	TO	14600	100	0.30	1.50	16.00	480.00	2400.00
147	14600	TO	14700	100	0.30	1.50	16.00	480.00	2400.00
148	14700	TO	14800	100	0.30	1.50	16.00	480.00	2400.00
149	14800	TO	14900	100	0.30	1.50	16.00	480.00	2400.00
150	14900	TO	15000	100	0.30	1.50	16.00	480.00	2400.00
151	15000	TO	15100	100	0.30	1.50	16.00	480.00	2400.00
152	15100	TO	15200	100	0.30	1.50	16.00	480.00	2400.00
153	15200	TO	15300	100	0.30	1.50	16.00	480.00	2400.00
154	15300	TO	15400	100	0.30	1.50	16.00	480.00	2400.00
155	15400	TO	15500	100	0.30	1.50	16.00	480.00	2400.00
156	15500	TO	15600	100	0.30	1.50	16.00	480.00	2400.00
157	15600	TO	15700	100	0.30	1.50	16.00	480.00	2400.00
158	15700	TO	15800	100	0.30	1.50	16.00	480.00	2400.00
159	15800	TO	15900	100	0.30	1.50	16.00	480.00	2400.00
160	15900	TO	16000	100	0.30	1.50	16.00	480.00	2400.00
161	16000	TO	16100	100	0.30	1.50	16.00	480.00	2400.00
162	16100	TO	16200	100	0.30	1.50	16.00	480.00	2400.00
163	16200	TO	16300	100	0.30	1.50	16.00	480.00	2400.00
164	16300	TO	16400	100	0.30	1.50	16.00	480.00	2400.00
165	16400	TO	16500	100	0.30	1.50	16.00	480.00	2400.00
166	16500	TO	16600	100	0.30	1.50	16.00	480.00	2400.00
167	16600	TO	16700	100	0.30	1.50	16.00	480.00	2400.00
168	16700	TO	16800	100	0.30	1.50	16.00	480.00	2400.00
169	16800	TO	16900	100	0.30	1.50	16.00	480.00	2400.00
170	16900	TO	17000	100	0.30	1.50	16.00	480.00	2400.00
171	17000	TO	17100	100	0.30	1.50	16.00	480.00	2400.00
172	17100	TO	17200	100	0.30	1.50	16.00	480.00	2400.00
173	17200	TO	17300	100	0.30	1.50	16.00	480.00	2400.00
174	17300	TO	17400	100	0.30	1.50	16.00	480.00	2400.00
175	17400	TO	17500	100	0.30	1.50	16.00	480.00	2400.00

GRID NO.	CHANAGE NO.			L	SLUSH DEPTH	CUT DEPTH	PLAN AREA	QTY SLUSE & LAHEL	QTY
176	17500	TO	17600	100	0.30	1.50			
177	17600	TO	17700	100	0.30	1.50	16.00	480.00	2400.00
178	17700	TO	17800	100	0.30	1.50	16.00	480.00	2400.00
179	17800	TO	17900	100	0.30	1.50	16.00	480.00	2400.00
180	17900	TO	18000	100	0.30	1.50	16.00	480.00	2400.00
181	18000	TO	18100	100	0.30	1.50	16.00	480.00	2400.00
182	18100	TO	18200	100	0.30	1.50	16.00	480.00	2400.00
183	18200	TO	18300	100	0.30	1.50	16.00	480.00	2400.00
184	18300	TO	18400	100	0.30	1.50	16.00	480.00	2400.00
185	18400	TO	18500	100	0.30	1.50	16.00	480.00	2400.00
186	18500	TO	18600	100	0.30	1.50	16.00	480.00	2400.00
187	18600	TO	18700	100	0.30	1.50	16.00	480.00	2400.00
								0.00	0.00
								89760.00	448800.00


**TOTAL QUANTITY OF EARTH WORK**

DEDUCTION = -0.5 18700.00 3.00 = 448800.00 CUM

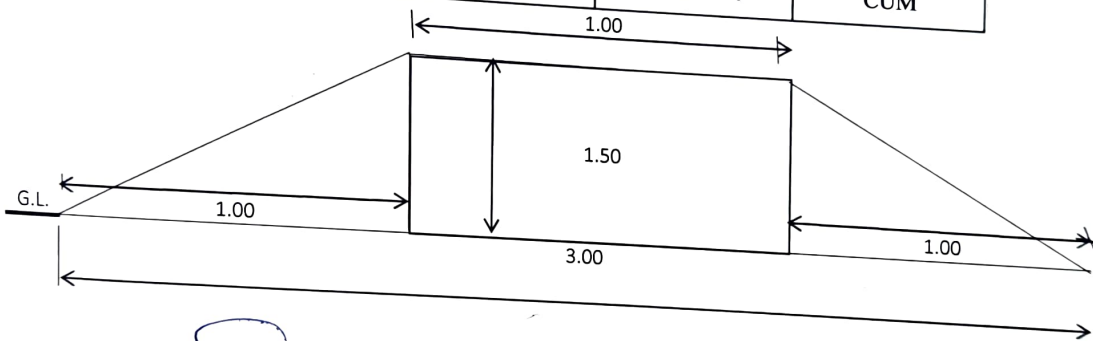
TOTAL EARTH WORK = 0.75 -21037.50 CUM

**427762.50 CUM**

  
**J.E. (OON)**

  
**B.D.O (OON)**

MODEL ESTIMATE			
NAME OF WORK:- RENOVATION OF KHOKARI RIVER			
BUND ADJUSTMENT EARTH			
PERIMETER OF BUND	=		
BOTTOM WIDTH OF BUND	=	18700.00	MTR
TOP WIDTH OF BUND	=	3.00	MTR
HEIGHT OF BUND	=	1.00	MTR
BERM	=	1.50	MTR
SIDE SLOPE OF BUND	=	1.00	MTR
EXCAVATED EARTH	=	1;1	
QUANTITY OF EARTH IN BUND	=	427762.50	CUM
SLUSE QTY	=	112200.00	CUM
REMAINING QUANTITY OF SOIL	=	89760.00	CUM
	=	225802.50	CUM



J.E. (OON)


B.D.O (OON)


**MODEL ESTIMATE**

**NAME OF WORK:- RENOVATION OF KHOKARI RIVER**

**Abstract of Cost**

em no	Description	Qty.	Unit	Rate	Amount
1	EARTH WORK IN EXCAVATION BY POCCLAIN M/C AND TRANSPORTATION DONE BY TRACTOR WITH TROLLY PER CUM (SE MI)	427762.50	Cum	105.00	₹ 44,915,062.50
2	EXTRA FOR SLUSH AND LAHEL FOR EARTH WORK. (IRRI- CH-V-10)	89760.00	Cum	51.50	₹ 4,622,640.00
3	DRESSING EARTH WORK ON BUND (100%)	112200.00	Cum	6.44	₹ 722,568.00
4	DEWATERING BY PUMP (SE MI)	500.00	Hrs.	240.00	₹ 120,000.00
<b>Total</b>					₹ 50,380,270.50

  
J.E. (OON)

  
B.D.O (OON)

**MODEL ESTIMATE**

NAME OF WORK:- RENOVATION OF KHOKARI RIVER

Item No.	Description	Qty.	Unit	Rate	Amount
A	MISCELLANEOUS WORK				
1	PHOTO GRAPHY BEFOR AND DURING THE WORK	1	JOB	5000	₹ 5,000.00
2	SUPPLY AND FIXING OF SIGN BOARD	1	JOB	7500	₹ 7,500.00
3	COLOUR WASH AND WRITING SLOGAN	1	JOB	5000	₹ 5,000.00
				<b>TOTAL</b>	<b>₹ 17,500.00</b>



J.E. (OON)



B.D.O. (OON)

**MODEL ESTIMATE**  
 NAME OF WORK:- RENOVATION OF KHOKARI RIVER  
**SUMMARY OF COST**

S. N.	PARTICULAR OF ITEM	AMOUNT
1	COST OF EARTH WORK EXCAVATION	₹ 50,380,270.50
6	MISCELLANEOUS WORK	₹ 17,500.00
	<b>TOTAL</b>	<b>₹ 50,397,770.50</b>

  
 J.E. (OON)


  
 B.D.O (OON)

**MODEL ESTIMATE**

NAME OF WORK:- RENOVATION OF KHOKARI RIVER

**SUMMARY OF PROJECT COST**

S. No.	PARTICULAR OF ITEM	AMOUNT
1	COST OF WORK	₹ 50,397,770.50
2	ADD G S T 12% ON A	₹ 6,047,732.46
3	<b>Total</b>	<b>₹ 56,445,502.96</b>
	<b>OR SAY</b>	<b>₹ 56,445,500.00</b>

  
J.E. (OON)

  
B.D.O (OON)

ग  
एवं  
उत्पाद  
कार्य-  
श्रीमती

प्रेषक,

खण्ड विकास अधिकारी,  
ऊन (शामली)

अनुरोध पत्र

सेवा में,

मुख्य विकास अधिकारी  
शामली

पत्र संख्या 2478 / लेखा-मनरेगा / 2024-25  
महोदय,


दिनांक - 24-12-2024

आपके कार्यालय पत्र संख्या 326/एसटी दिनांक 27.11.2024 के कम में खोखरी नदी के मार्ग से पड़ने वाले ग्रामों की कार्ययोजना / प्राकल्पन तैयार किये गये हैं। विकास खण्ड ऊन के खोखरी से सम्बन्धित ग्रामों में मनरेगा के अन्तर्गत अपेक्षित श्रमिक उपलब्ध न होने के कारण कार्य डबलिंग में कराया जा सकता है परन्तु ग्राम पंचायत निधि की टाइड फण्ड की वर्ष में प्राप्त धनराशि लेने के उपरान्त ग्राम निधि डबलिंग एवं मनरेगा से कार्य कराये जाने की कार्ययोजना बनायी गयी है जो निम्न प्रकार है।

क्र०सं०	अर्काहित ग्राम का नाम	ग्राम में नदी की कुल ल० (कि०मी०)	ग्राम की नदी औसत चौड़ाई	नदी जीर्णोद्धार हेतु मनरेगा का प्राकल्पन	ग्राम में कुल श्रमिक मनरेगा	वर्ष में परिवार सदस्यों के कार्य किया	प्राकल्पित अनुसार मानव दिवस के	मनरेगा श्रमिकों के कार्य पूर्ण होने की सम्भावित अवधि	मनरेगा श्रमिकों से कार्य पूर्ण होने की सम्भावित अवधि	वर्ष	दिन
1	भडी	400 मी०	22 मी०	670305	158	7	8	9	10	11	
2	चोसाना जदीद	3.35 कि०मी	22 मी०	5165541	233	1	2828	2828 दिन	7	74	
3	चोसाना	90 मी	22 मी०	187359	420	47	21796	464 दिन	1	24	
4	गुजरपुर	1.32 कि०मी	22 मी०	2702689	123	30	791	26 दिन	0	1	
5	जिजौला	3.02 कि०मी	22 मी०	2337802	266	12	11404	951 दिन	2	60	
6	बौरपुर	2.35 कि०मी	22 मी०	4784255	91	48	9864	206 दिन	0	56	
7	बालाभाजरा	1.03 कि०मी	22 मी०	1580638	194	7	20187	2884 दिन	8	0	
8	गोपालपुर	2.41 कि०मी	22 मी०	4102567	103	11	6670	607 दिन	1	66	
9	कैजद	1.2 कि०मी	22 मी०	2482536	118	22	17311	787 दिन	2	15	
10	नाइनगला (सकाली)	2.67 कि०मी	22 मी०	4790716	204	25	10475	419 दिन	1	14	
						46	20214	439 दिन	1	20	

उपरोक्त तालिका का अवलोकन करने से स्पष्ट है कि पर्याप्त मनरेगा श्रमिक न होने की स्थिति में उक्त खोखरी नदी का कार्य 8 वर्षों में पूर्ण होने की सम्भावना है। यदि ग्राम पंचायतों की वर्ष भर की ग्रामनिधि के टाइड फण्ड एवं मनरेगा से डबटेलिंग से कार्य कराया जाता है तो भी कार्य पूर्ण होने में 7 वर्ष लगेंगे। उक्त सूचना आपकी सेवा में सादर प्रेषित है।

भवदीय,

  
खण्ड विकास अधिकारी  
ऊन (शामली)

प्रतिलिपि :- 1- जिलाधिकारी महोदय शामली की सेवा में सादर अवलोकनार्थ ।

- 2- उपायुक्त श्रम रोजगार महोदय शामली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।
- 3- जिला पंचायत राज अधिकारी शामली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित ।

खण्ड विकास अधिकारी  
ऊन (शामली)

# ANNEXURE 286



पंचायती राज विभाग  
उत्तर प्रदेश



एक कदम स्वच्छता की ओर

## REPORT

TOPIC- NUMBER OF NALAS FALL INTO THE RIVER KOKHRI

BLOCK NAME - UN  
DISTRICT - SHAMLI  
STATE - UTTAR PRADESH

Er. Sa <sup>Saurabh</sup> ~~Saurabh~~  
Consulting Engineer  
Panchayati Raj Department  
Shamli, (U.P.)-247778

287



पंचायती राज विभाग  
उत्तर प्रदेश



एक कदम स्वच्छता की ओर

NAME OF WORK - CONSTRUCTIONS OF FILTER CHAMBERS (16) &  
WASTE STABILISATION POND (2) ACROSS KOKHRI  
RIVER TO FILTER HOUSEHOLD WASTE WATER

BLOCK NAME - UN

DISTRICT - SHAMLI

STATE - UTTAR PRADESH

ESTIMATED COST - 1587400.00

Er. Saurabh Bhargava  
Consulting Engineer  
Panchayati Raj Department  
Shamli, (U.P.)-247778

## DETAIL OF MEASUREMENT

BLOCK - UN

DISTT - SHAMLI

CONSTRUCTION OF FILTER CHAMBERS ( 16 ) & WASTE STABILISATION  
POND ( 2 ) ACROSS KOKHRI RIVER

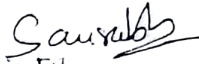
S. NO	ITEM OF WORK	NO	L	B	H/D	QTY	UNIT
1	EARTH WORK IN EXCAVATION IN FOUNDATION IN ORDINARY SOIL I/C LEAD 30&LIFT 1.5 M IN ALL RESPECT (RES-251)						
	NALA BEFORE FILTER CHAMBER& WSP	18	10.00	1.06	0.70	133.56	
	FILTER CHAMBER (TOTAL-16)	16	3.05	1.07	1.80	93.99	
	WSP(TOTAL-2) SEDIMENTATION POND	2	5.23	3.35	3.60	126.15	
	FACULATIVE POND	2	5.23	4.60	2.30	110.67	
	MATURATION POND	2	5.23	2.50	2.00	52.30	
	TOTAL					516.66	CUM
2	P.C.C LAYING IN 1:6:12 WITH CEMENT AND FINE SAND AND 40mm GAUGE STON BALLAST COMPLETE IN ALL RESPECT (RES-273 TO 275)						
	NALA BEFORE FILTER CHAMBER	18	10.00	1.06	0.10	19.08	
	FILTER CHAMBER (TOTAL-16)	16	3.05	1.07	0.10	5.22	
	OUTER L/W (WSP)	4	10.00	0.69	0.10	2.76	
	S/W	8	4.54	0.69	0.10	2.51	
	SEDIMENTATION POND	2	4.54	2.65	0.10	2.41	
	FACULATIVE POND	2	4.54	4.25	0.10	3.86	
	MATURATION POND	2	4.54	2.15	0.10	1.95	
	TOTAL					37.79	CUM
3	M 150 BRICK WORK IN FOUNDATION 1:4 WITH CEMENT AND C/ SAND MORTAR COMPLETE IN ALL RESPECT (RES-310)						
	NALA BEFORE FILTER CHAMBER	36	10.00	0.23	0.45	37.26	
	FILTER CHAMBER (TOTAL-16)	32	3.05	0.23	1.65	37.04	
		32	1.07	0.23	1.65	12.99	
		32	1.07	0.12	0.80	3.29	
		-16	1.00	0.40	0.10	-0.64	
	OUTER L/W (WSP)	4	10.00	0.46	0.30	5.52	
	OUTER S/W	8	4.54	0.46	0.30	5.01	
		4	3.35	0.35	1.50	7.04	
		OUTER L/W	4	4.60	0.35	0.60	3.86

*Saurabh*  
Er. Saurabh Bhargava  
Consulting Engineer  
Panchayati Raj Department  
Shamli, (U.P.): 247770

	OUTER L/W	4	2.50	0.35	0.30	1.05	
	OUTER L/W	4	3.11	0.23	1.20	3.43	
		4	4.48	0.23	1.20	4.95	
	OUTER S/W	4	2.38	0.23	1.20	2.63	
		4	4.54	0.35	1.50	9.53	
		2	4.54	0.35	0.60	1.91	
		2	4.54	0.35	0.30	0.95	
	JALI AREA DEDUCTION	8	4.54	0.23	1.20	10.02	
	TOTAL	-8	0.60	0.23	0.60	-0.66	
	12 mm THICK PLASTER IN 1:4 CEMENT AND F/ SAND MORTAR COMPLETE IN ALL RESPECT (RES-596)					145.18	CUM
4	NALA BEFORE FILTER CHAMBER	36	10.00		0.40	144.00	
	FILTER CHAMBER (TOTAL-16)	32	3.05		1.65	161.04	
		32	1.07		1.65	56.50	
		32	1.07		0.80	27.39	
		32	1.07		0.80	27.39	
	Deduction	-16	0.40		0.40	-2.56	
		64	0.12		0.80	6.14	
	SEDIMENTATION POND(WSP)	4	2.65		2.40	25.44	
	SEDIMENTATION POND	4	4.54		2.40	43.58	
	FACULATIVE POND	4	4.25		1.70	28.90	
	FACULATIVE POND	4	4.54		1.70	30.87	
	MATURATION POND	4	2.15		1.35	11.61	
	MATURATION POND	4	4.54		1.35	24.52	
	JALI AREA DEDUCTION	-8	0.60		0.60	-2.88	
	TOTAL					581.95	SQM
5	LAYING OF C. C. IN 1:2:4 IN CEMENT, C/SAND & 20 MM S/GRIT IN COMPLETE IN ALL RESPECT (RES-282)						
	CUNET	18	10.00	0.45	0.06	4.86	
	WALL COPPING	36	10.00	0.23	0.03	2.48	
	WSP	2	4.54	2.65	0.10	2.41	
		2	4.54	4.25	0.10	3.86	
		2	4.54	2.15	0.10	1.95	
	TOTAL					15.56	CUM
6	RCC WORK 1:1:5:3 WORK IN SLAB WITH CEMENT C/SAND & S/ GRIT						
	WITH CEMENT C/SAND & S/ GRIT	16	3.05	1.07	0.15	7.83	
	WSP	48	1.52	1.05	0.15	11.49	
	WSP	4	10.00	0.30	0.15	1.80	

Er. Saurabh Bhargava  
 Consulting Engineer  
 Panchayati Raj Department  
 Shamli, UP-247776

		8	4.54	0.30	0.15	1.63	
	TOTAL					22.76	CUM
	MS WORK IN RCC WORK IN SLAB	1	22.76	0.01	78.50	22.33	
	TOTAL					22.33	QTL
7	MS IRON WORK IN ANGLE TO TIE THORN WIRES AND JALI	1				2.25	Qtl
	FILLING OF FILTER MEDIA						
	(I) BRICK BATS	16	1.82	1.10	0.30	9.61	
	TOTAL					9.61	CUM
8	(i) S/ GRIT	16	1.82	1.1	0.3	9.6096	
	TOTAL					9.6096	CUM
	(i) COARSE SAND	16	1.82	1.1	0.3	9.6096	
	TOTAL					9.6096	CUM

  
 Saurabh Bhargava  
 Consulting Engineer  
 Panchayati Raj Department  
 District Office, Raigarh

# 291 CONSUMPTION

DISTT - SHAMLI

BLOCK - UN

## CONSTRUCTION OF FILTER CHAMBERS ( 16) & WASTE STABILISATION POND (2) ACROSS KOKHRI RIVER

S. N.	ITEM	QTY	UNIT	CEMENT	F/SAND	C/SAND	S/GRIT	M150 BRIKS	S/BA LL
1	M 150 B/W IN 1:4 MIX MORTAR	145.18	CUM	270.04	0.0	39.20	0.00	66785	0.00
2	LAYING OF CC ROAD IN 1:2:4	15.56	CUM	103.64	0.0	7.00	14.01	0.00	0.00
3	P. C. C IN 1:6:12	37.79	CUM	85.39	18.89	0.00	0.00	0.00	37.79
4	12 MM THICK PLASTER IN 1:4	581.95	SQM	66.34	8.73	0.00	0.00	0.00	0.00
5	RRC 1:1:5:3	22.76	CUM	197.99		9.56	19.34		
6	C/SAND					9.60			9.61
7	S/BALLAST						9.60		
8	S/ GRIT						42.95	66785	47.40
	TOTAL			723.41	27.62	65.36	42.95	66785	47.40
	OR SAY			724.00	27.62	65.36	42.95	66785	47.40

S.N.	ITEM	QTY	UNIT		RATE	GST RATE	AMOUNT	GST AMOUNT
1	CEMENT GST 28%	724.00	BAG	@	350.0	448.00	253400.00	324352.00
2	F/SAND GST 5%	27.62	CUM	@	1100.0	1155.00	30383.90	31903.10
3	C/SAND GST 5%	65.36	CUM	@	2000.0	2100.00	130721.60	137257.68
4	S/GRIT GST 5%	42.95	CUM	@	1974.5	2073.23	84803.91	89044.10
5	B/BALLAST GST 12%	47.40	CUM	@	900.0	1008.00	42655.57	47774.24
6	MS STEEL BAR 18%	22.33	QTL	@	5800.0	6844.00	129521.47	152835.33
7	MS IRON WORK IN ANGLE TO TIE THORN WIRES AND JALI	2.25	QTL	@	5800.0	6844.00	13050.00	15399.00

*Saurabh*  
 Mr. Saurabh Bhargava  
 Consulting Engineer  
 Panchayati Raj Department  
 Shamli, (U.P.)-247776

8	M150 BRIKS GST 12%	66785.0	NO	@	5.80	6.496	387353.00	433835.36
	TOTAL						1071889.4	1232400.81

Sawab  
Bh. Anurabh Bnargva  
Consulting Engineer  
Panchayati Raj Department  
Sonbhadra (U.P.)-247776

## LABOUR COST

DISTT - SHAMLI

CONSTRUCTION OF FILTER CHAMBERS ( 16 ) & WASTE STABILISATION  
POND ( 2 ) ACROSS KOKHRI RIVER

S N	ITEM	QTY	UNIT	RATE	AMOUNT
1	EARTH WORK IN EXCAVATION IN FOUNDATION IN ORDINARY SOIL I/c LEAD 30&LIFT 1.5 M IN ALL RESPECT (RES-251)	516.66	CUM	90.00	46499.69
2	P.C.C LAYING IN 1:6:12 WITH CEMENT AND FINE SAND AND 40mm GAUGE BRICK BALLAST COMPLETE IN ALL RESPECT (RES-273 TO 275)	37.79	CUM	735.00	27772.03
3	M 150 BRICK WORK IN FOUNDATION 1:4 WITH CEMENT AND C/ SAND MORTAR COMPLETE IN ALL RESPECT (RES-310)	145.18	CUM	920.00	133569.72
4	12 mm THICK PLASTER IN 1:4 CEMENT AND F/ SAND MORTAR COMPLETE IN ALL RESPECT (RES-506)	581.95	SQM	115.00	66923.79
5	LAYING OF C. C. IN 1:2:4 IN ROAD RATIO OF CEMENT C/SAND & 20 MM S/GRIT IN COMPLETE IN ALL RESPECT (RES-282)	15.56	CUM	850.00	13227.19
6	RRC WORK WITH CEMENT APPROVED C/SAND	22.76	CUM	1125.00	25602.75
7	MILD STEEL OR IRON IN PLAIN WORK SUCH AS R C C / R B WORK WROUGHT TO REQUIRED SHAPE AS NECESSARY I/c BENDING FOR PROPER COMPLETION OF THE WORK I/c ALL. (RES-504)	22.33	QTL	1150.00	25680.98
	TOTAL				339276.15

## SUMMARY OF COST

S N	PARTICULAR	AMOUNT
1	MATERIAL COST	1232400.81
2	LABOUR COST	339276.15
	TOTAL	1571676.97
	CONSULTING ENGINEER ESTIMATE FEE 1%	15716.77
3	G.TOTAL	1587393.73
	OR SAY	1587400.00

*Saurabh*  
 Er. Saurabh Bhargava  
 Consulting Engineer  
 P.O. Nayagi Raj Department  
 Shamli Distt. U.P.

# 294 ANNEXURE-5

कार्यालय प्रभागीय वनाधिकारी, शामली वन प्रभाग, शामली।

पत्रांक 1912 /14-1, शामली, दिनांक 19-03-2025।

सेवा में

जिलाधिकारी महोदय  
शामली।

विषय:- निदेशक (तकनीकी)एन0एम0सी0जी0 द्वारा वी0सी0 दिनांक 18.12.2024 को दिये गये निर्देशों के अनुपालन में।

सन्दर्भ:- आपका कार्यालय पत्रांक सं-5549/ओ0ए0नं0-201/अमित कुमार/2024, दिनांक-25.10.2024।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के अनुपालन में अवगत कराना है कि मा0 एन0जी0टी0 में विचाराधीन खोखरी नदी जीर्णोद्धार रिट संख्या-201/2024 के क्रम में रिपोर्ट दाखिल करने हेतु वृक्षारोपण कार्ययोजना बनाने के निर्देश दिये गये थे। जिसके क्रम में शामली वन प्रभाग, शामली द्वारा कार्य तैयार कर आपकी सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

अग्रिम मृदा कार्य	9415945.00
वृक्षारोपण कार्य	680298.00
प्रथम अनुरक्षण कार्य	618270.00
द्वितीय अनुरक्षण कार्य	268447.00
तृतीय अनुरक्षण कार्य	266915.00
योग	<b>11249875.00</b>

संलग्नक- विस्तृत प्राक्कलन।

भवदीय

प्रभागीय वनाधिकारी

शामली वन प्रभाग

शामली

वर्ष 2024-25

जनपद शामली के अन्तर्गत खोखरी नदी के किनारे अग्रिम मृदा कार्य हेतु प्राक्कलन प्रथम चरण

जनपद का नाम		शामली			
			जी.पी.एस. रीडिंग	N 29.623466	E 77.142981
भूमि का प्रकार		ऊसर			
गड्डो की संख्या		9375	क्षेत्रफल हे० में		
क्र०सं०	कार्य का विवरण	इकाई	मात्रा	दर	घनराशि
1	2	3	4	5	6
1	सर्वेक्षण एवं सीमांकन कार्य	प्रति हे०	15.0	109.85	1647.75
2	मृदा परीक्षण	प्रति हे०	15.0	234.00	3510.00
3	रोपण क्षेत्र का सफाई कार्य	प्रति हे०	15.0	251.00	3765.00
4	रेखांकन/मृदा कार्य	प्रति गड्डा	9375	0.46	4312.50
5	गड्डा खुदान कार्य ऊसर भूमि साईज (0.60×0.60×0.60 मध्य में 0.80×0.15 मी०) अर्थ ओगर द्वारा गड्डा खुदान कार्य	प्रति गड्डा	9375	16.71	156656.25
6	थेली पौध क्रय	प्रति पौध	9375	150.00	1406250.00
7	जिप्सम क्रय मय ढुलान	प्रति गड्डा	9375	8.00	75000.00
8	फेसिंग पोल (आर०सी०सी०)	प्रति खम्बा	10300	300.00	3090000.00
9	फेसिंग हेतु गड्डा खुदान (0.45×0.45X0.45)	प्रति गड्डा	10300	14.88	153264.00
10	ग्राउटिंग	प्रति खम्बा	10300	300.00	3090000.00
11	फेसिंग तार क्रय	प्रति किंचटल	128.52	9500.00	1220940.00
12	तार फैलाना/बांधना	प्रति रनिंग मी०	90000	1.14	102600.00
13	वृक्षारोपण बोर्ड	ल०स०	1	8000.00	8000.00
14	अन्य आवश्यक वानिकी कार्य पर व्यय, पतलातार क्रय, स्टीपुल्स आदि	ल०स०			100000.00
				योग:-	9415945.50

प्रभागीय वनाधिकारी  
शामली वन प्रभाग  
शामली

जनपद शामली के अन्तर्गत खोखरी नदी के किनारे वृक्षारोपण कार्य वर्ष 2025-26

द्वितीय चरण (N 29.623466

E 77.14298)

जनपद का नाम- शामली

क्षेत्रफल 15.0 हे०

रोपित पौध संख्या-9375

भूमि का प्रकार-ऊसर

क्र० सं०	कार्य का विवरण	इकाई	मात्रा	दर	धनराशि	अनु०दर
1	2	3	4	5	6	7
1	गड्ढा भरान कार्य (0.45×0.45×0.45 मध्य में 0.80×0.15 मी०)	प्रति गड्ढा	9375	2.63	24656.25	5.3.1
2	पौध दुलान (01 किमी० से० 20 किमी० तक)[3 प्रतिशत अति.]	प्रति गड्ढा	9656	1.55	14966.80	9.1
3	पौध रोपण (छोटी थैली पौध मय सिंचाई मय थावला बनवाई)	प्रति पौध	9375	5.72	53625.00	10.1.2
4	पौधों की सिंचाई हेतु नालियां बनाना	प्रति हे०	15	5052.00	75780.00	4.13
5	निराई गुडाई कार्य 06 बार	प्रति पौध	56250	1.60	90000.00	11.1.1
6	पौधों की सिंचाई कार्य 06 बार	प्रति पौध	56250	1.15	64687.50	14.1.1
7	पौधों की थावलाबन्दी कार्य दो बार	प्रति पौध	18750	1.03	19312.50	12
8	02 सुरक्षा हेतु श्रमिक/वाचर (312X2)	ल०स०	624	230.00	143520.00	-
9	पौधों में स्टिक लगवाई	ल०स०	9375	10.00	93750.00	
10	अन्य आकस्मिक व्यय/फोटोग्राफी/औजार मरम्मत आदि	ल०स०	0	0	100000.00	-
योग					680298.05	

प्रभागीय वनाधिकारी

शामली वन प्रभाग

शामली


## जनपद शामली के अन्तर्गत खोखरी नदी के किनारे प्रथम अनुरक्षण कार्य तृतीय चरण

		जी.पी.एस. रीडिंग		N 29.62346	E 77.1429	
पौध संख्या		15000		भूमि का प्रकार		ऊसर
क0	कार्य का विवरण	इकाई	मात्रा	दर	घनराशि	अनुसूचित दर
सं0						
1	2	3	4	5	6	7
1	असफल गडढों की मिटटी ढीली करना	प्रति पौध	1875	4.23	7931.25	18.1
2	बिटिंग अप कार्य हेतु पौधों का ढुलान दूरी किमी0 01 से 20 तक	प्रति पौध	1875	1.55	2906.25	9.1
3	पौधरापण हेतु पौध क्रय	प्रति पौध	1875	150.00	281250.00	
4	पौध रोपण छोटी थैली	प्रति पौध	1875	5.52	10350.00	18.2.2
5	निराई गुडाई 06 बार	प्रति पौध	56250	1.60	90000.00	11.1.1
6	सिचाई 06 बार	प्रति पौध	56250	1.15	64687.50	14.1.1
7	02 सुरक्षा हेतु श्रमिक/वाचर (312X2)	प्रति दिन	624	230.00	143520.00	-
8	अन्य आवश्यक व्यय (फोटो कापी एवं औजार मरम्मत आदि पर व्यय)	ल0स0	-	-	17625.00	-
				योग:-	618270.00	

प्रभागीय वनाधिकारी  
शामली वन प्रभाग  
शामली


जनपद शामली के अन्तर्गत खोखरी नदी के किनारे द्वितीय अनुरक्षण कार्य चतुर्थ चरण

		जी.पी.एस. रीडिंग		N 29.62346	E 77.1429	
पौध संख्या		15000		भूमि का प्रकार	ऊसर	
क0	कार्य का विवरण	इकाई	मात्रा	क्षेत्रफल हे0में	6.0	
सं0				दर	घनराशि	अनुसूचित दर
1	2	3	4	5	6	7
1	निराई गुड़ाई तीन बार	प्रति पौध	28125	1.60	45000.00	11.1.1
2	सिचाई 06 बार	प्रति पौध	56250	1.15	64687.50	14.1.1
3	02 सुरक्षा हेतु वाचर (312X2)	प्रति दिन	624	230.00	143520.00	-
4	अन्य आवश्यक व्यय (फोटो कापी एवं औजार मरम्मत आदि पर व्यय)	ल0स0	-	-	15240.00	-
				योग:-	268447.50	

  
 प्रभागीय वनाधिकारी  
 शामली वन प्रभाग  
 शामली

जनपद शामली के अन्तर्गत खोखरी नदी के किनारे तृतीय अनुरक्षण कार्य पंचम चरण

पौध संख्या		जी.पी.एस. रीडिंग		N 29.62346 E 77.1429		
क0 सं0	कार्य का विवरण	15000	मूिम का प्रकार	ऊसर		
1	2	इकाई	क्षेत्रफल हे0में	6.0		
1	2	मात्रा	दर	घनराशि	अनुसूचित दर	
1	2	3	4	5	6	7
1	निराई गुडाई तीन बार	प्रति पौध	28125	1.60	45000.00	11.1.1
2	सिचाई 06 बार	प्रति पौध	56250	1.15	64687.50	14.1.1
3	02 सुरक्ष हेतु वाचर (312X2)	प्रति दिन	624	230.00	143520.00	-
4	अन्य आवश्यक व्यय (फोटो कापी एवं औजार मरम्मत आदि पर व्यय)	ल0स0	-	-	13708.00	-
				योग:-	266915.50	

  
 प्रभागीय वनाधिकारी  
 शामली वन प्रभाग  
 शामली